

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE.

Present:-Smt. P.Ragini, District Judge

Sub: Estt. - District Court, Kozhikode - Sri. Jayakrishnan.C, Central Nazir, Sub Court, Koyilandy - Relinquishment of further promotion up to One Year - accepted - Orders - Issued

Read:- Representation dated 10.05.2022 put in by Sri. Jayakrishnan.C, Central Nazir, Sub Court, Koyilandy.

ORDER NO.A1-5267/2022.

KOZHIKODE, DATED: 20-05-2022.

Sri. Jayakrishnan.C, Central Nazir, Sub Court, Koyilandy requesting to accept relinquishment of his right for further promotion as Bench Clerk Grade-I and consequential benefits for one year from 01-06-2022 . He has submitted the Statement of relinquishment as prescribed in GO(P) 39/91/ P & ARD Dated 07.12.1991 duly counter-signed by the Sub Judge , Koyilandy.

In the above circumstances, the temporary relinquishment of right for further promotion as Bench Clerk Grade-I and consequential benefits for one year from 01-06-2022 tendered by Sri. Jayakrishnan.C, Central Nazir, Sub Court, Koyilandy is accepted. Make necessary entries in the Service Register of the incumbent.

Sd/-
District Judge

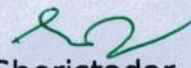
To

1. The Sub Judge, Koyilandy.
2. Sri. Jayakrishnan.C, Central Nazir, Sub Court, Koyilandy (Through the Sub Judge, Koyilandy)

Copy to :

1. The Registrar (Subordinate Judiciary) , High Court of Kerala, Ernakulam (with CL).
2. The Senior Superintendent, District Court, Kozhikode.
3. The Junior Superintends II / III / DSA District Court, Kozhikode.
4. The File 5. The Proceedings file.

// True copy / Forwarded / By Order//


Sheristadar